

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
~~SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL~~

APPLICATION NUMBER :
PETITION NUMBER : CP/147/2017
NAME OF THE PETITIONER : AKM TRAVEL NETWORK PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	B. Sarathbabu For RoC, Chennai	Representative of Respondent	B. Sarathbabu

ORDER

Matter is called. No representation on behalf of the Applicant. Counsel for the RoC Present. He is directed to file the report. Put up on **08.12.2017 at 10.30 A.M.**

- Sel -
MEMBER (JUDICIAL)

ghk